

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.892
TO BE ANSWERED ON 21.07.2016

CLOSURE OF PANCHAYATI RAJ MINISTRY

892. SHRI KAMAL NATH:
SHRI MULLAPPALLY RAMACHANDRAN:
PROF. SAUGATA ROY:
SHRI JYOTIRADITYA M. SCINDIA:
SHRIMATI P.K. SREEMATHI TEACHER:
SHRI BHOLA SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether there is any proposal to close the Ministry of Panchayati Raj and if so, the details thereof and the reasons therefor;
- (b) the details of budget allocation made for the Ministry and its utilisation in the last three years and the current year;
- (c) whether the Government has discontinued two key programmes under the Ministry viz. Backward Regions Grant Fund (BRGF) and Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA);
- (d) if so, the details thereof and the reasons therefor; and
- (e) whether the Union Government's efforts to discontinue the programmes under the Ministry will affect the Panchayati Raj Institutions across the country, and if so, the details thereof and the steps proposed to be taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a): No, Madam.

(b): Statement is enclosed as Annexe.

(c) & (d): The Backward Regions Grant Fund Programme (BRGF) and the State component of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) were delinked from the Central financial support with effect from the financial year 2015-16. The States were requested to provide necessary support from their higher share of resources.

(e): The State Governments have been made available enhanced fiscal space under the Fourteenth Finance Commission (FFC) award on account of higher devolution from 32% to 42% of the Centre's net tax receipts which the States can use to fund the requirements of local bodies. The State Governments are also expected to transfer a certain percentage of their tax and non-tax revenues to local bodies as per recommendations of the State Finance Commissions. Besides, the Gram Panchayats have been allocated a grant of Rs.2,00,292.20 crore over a period 2015-20 under the FFC award for delivery of basic services, creation of reliable data base of local bodies' receipts & expenditure through audited accounts and for improvement of own source revenue of the Gram Panchayats.

Annexe

(Referred to in reply to Part (b) of the Lok Sabha Unstarred Question No.892 answered on 21.07.2016)
Plan allocation and utilization from 2013-14 to 2016-17

(Rs. in crore)

Sl. No		2013-14			2014-15			2015-16			2016-17
		BE	RE	Actual	BE	RE	Actual	BE	RE	Actual	
1	Secretariat Economic Service (Management Cell, Plan)	22.00	22.00	14.65	25.00	22.00	19.28	25.00	20.00	16.71	Scheme transferred to Non-Plan
2	International Cooperation	-	-	-	-	-	-	-	-	-	-
a.	Membership to International Local Governance Bodies(CLGF)-contribution)	0.10	0.10	0.08	0.10	0.10	0.00	0.10	0.10	0.0	0.10
b.	Projects assisted by UN Agencies	4.90	4.90	0.32	1.90	1.90	1.61	1.90	1.90	0.66	1.90
3	Media & Publicity	15.00	15.00	14.42	20.00	10.00	5.52	05.00	5.00	4.99	8.00
4	Action Research & Research Studies.	3.00	3.00	2.18	3.00	2.00	0.65	2.00	2.00	0.62	15.00
5	Resource Support to State	-	-	-	-	-	-	-	-	-	-
6	PMEYSA	-	-	-	-	-	-	-	-	-	-
7	RBH	-	-	-	-	-	-	-	-	-	-
8	RGPSA *	655.00	655.00	629.58	1050.00	527.00	525.64	360**	191.00	184.40	655.00* **
10.	Mission Mode Project on e-panchayat										22.00
11.	Incentivisation of Panchayats										38.00
12	ATM services in Panchayat Bhawans										10.00
13.	e-Panchayats	-	-	-	-	-	-	-	-	-	-
14	BRGF	6500.00	2800.00	2800.00	5900.00	2837.00	2819.26	-	-	-	-
	Total	7200.00	3500.00	3461.23	7000.00	3400.00	3389.70	394.00	220.00	207.38	750.00

Note: * From to 2015-16, the schemes of RGPSA (state component) and BRGF have been delinked from central support. The scheme RGPSA has been renamed as Capacity Building : *Panchayat Sashakitkaran Abhiyan* from 2016-17

** Amount of Rs 360 crore includes Rs 300 crore received through first batch of supplementary Grant. From RGPSA's B.E 2015-16(Head:2515), Rs. 320.00 crore is for Central Components & Rs.40 .00 crore for NE regions (Head:2552).

*** From RGPSA's B.E 2016-17(Head:2515), Rs. 580.00 crore is for Central Components & Rs.75 .00 crore for NE regions (Head:2552).
